

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**MUMBAI BENCH, MUMBAI**

**ORIGINAL APPLICATION No.766/2019**

Date of Decision: 20<sup>th</sup> November, 2019

**CORAM: R. VIJAYKUMAR, MEMBER (A)**  
**RAVINDER KAUR, MEMBER (J)**

Ras Bihari Rakesh, Aged 50 years,  
S/o Late Sheonandan Sharma,  
R/o 74, Girnar, Anushakti Nagar,  
Mumbai - 400 094; Presently  
working as Scientific Officer-G  
in the Radiation Standards Section  
(RSS) of Radiation Safety Systems  
Division (RSSD), Mod Lab, BARC,  
Trombay, Mumbai - 85. ... **Applicant**

( *In person* )

**VERSUS**

1. Union of India through the Secretary,  
Department of Atomic Energy (DAE)  
Government of India, Anushakti Bhavan,  
C.S.M. Marg, Near Gateway of India  
Mumbai - 400 001.
2. The Director, BARC;  
Central Complex, BARC,  
Trombay, Mumbai - 400 085.
3. The Controller, BARC,  
T.C. & T.S.C. Secretariat,  
3<sup>rd</sup> Floor, Central Complex,  
Trombay, Mumbai - 400 085.
4. The Head, Radiological Physics &  
Advisory Division (RP&AD), BARC,  
CT & CRS Building, Anushakti Nagar,  
Mumbai - 400 094. ... **Respondents**

**ORDER (ORAL)**

**PER: R. VIJAYKUMAR, MEMBER (A)**

The applicant was heard. The applicant  
has submitted that he has not been



communicated the APAR for 2008-20009 and he had obtained it by RTI in May, 2018 after which, he filed a representation to the respondent No.2 on 08.03.2019 (Annexure A-2) for which there is no reply as yet received by the applicant disposing of his objections to the below benchmark grading granted in the year 2008-2009.

2. In these circumstances stated by the applicant that his representation against the APAR has not been considered, it is necessary to direct the respondents to consider the APAR at the appropriate level in accordance with rules and law and pass orders on his representation within eight weeks from the date of receipt of a certified copy of this order and communicate these orders to the applicant within two weeks thereafter.

3. The Original Application is disposed of at the Admission stage in the aforesaid terms. No order as to costs

(Ravinder Kaur)  
Member (J)

ma.

(R. Vijaykumar)  
Member (A)